

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION No. 3271
TO BE ANSWERED ON 20.03.2025

ASSISTANCE UNDER PMEGP

3271. SHRI K C VENUGOPAL:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Prime Minister's Employment Generation Programme (PMEGP) does not contain any provision for a moratorium period though it promotes microenterprises through first-generation entrepreneurs due to which incipient sickness is noticed in some cases, if so, the reasons therefor;
- (b) the number of applications sponsored by the State Government of Kerala during the last five years and the number of cases that have been sanctioned by the Union Government during the same period; and
- (c) the time by which the Government plans to sanction the remaining applications?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) to (c): Under Prime Minister's Employment Generation Programme (PMEGP), on the basis of applications received from prospective beneficiaries, implementing agencies (IAs) i.e. State Offices of Khadi and Village Industries Commission (KVIC), State Khadi and Village Industries Boards (KVIBs), District Industries Centres and COIR Board (for coir related activities) scrutinize applications and recommend to Financing Banks. Banks take their own credit decision and sanction the loans on the basis of viability of each project. Repayment schedule for the loan may range between 3 to 7 years after an initial moratorium as may be prescribed by the concerned Bank/financial institution.

In the state of Kerala, 37,272 no. of applications from the prospective beneficiaries were forwarded to banks by IAs and 20,698 no. of applications were sanctioned by banks during the last five financial years, i.e., 2019-20 to 2023-24.
